

in Bombay and also through Indo-Portuguese organisations in Bombay?

**Shri Anil K. Chanda:** I am not quite sure whether our attention has been drawn to it, but I shall certainly look into this matter.

**Shri H. N. Mukerjee:** Has Government's attention been drawn to a newspaper report that a Goan by the name of D'Silva, who protested against a farewell party to a Portuguese official was manhandled by the police?

**Shri Anil K. Chanda:** Yes, we have seen reports about it, and he is also reported to have died. Investigation is going on in the matter.

#### HANDLOOM INDUSTRY

\*140. **Shri Muniswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have sanctioned a grant of Rupees 62,300/- recently for the development of handloom industry in Bihar;

(b) whether any such grant was also made to any other State recently; and

(c) whether it is a fact that a mobile van will be one of the provisions under this grant?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) Yes, Sir.

(b) Grants have been sanctioned to other States as well.

(c) The grant referred to in part (a) includes the purchase of a mobile van.

**Shri Muniswamy:** May I know whether it is a fact that the Chief Minister of Andhra was assured by the hon. Minister that an additional allotment will be made specially to that State?

**Shri T. T. Krishnamachari:** The report in that form is not correct, but I did have a discussion with the Chief Minister of Andhra, and I did tell

him that if any schemes are put forward before the Government of India, the latter would consider these schemes favourably.

**Shri Muniswamy:** May I know whether Government will bear the full share-capital of the weavers, out of the cess allotment, in respect of the co-operative societies which are to be opened in the future?

**Shri T. T. Krishnamachari:** Government grant loans in order to enable weavers to become members of these co-operative societies.

**Pandit Thakur Das Bhargava:** May I know the total grant given to the other States?

**Shri T. T. Krishnamachari:** The total amount allotted so far as Bihar is concerned, is over Rs. 18 lakhs, and the grants that have been sanctioned to it until now is Rs. 12,76,260.

**Shri S. C. Deb:** May I know whether such grants have been given to Assam, and if so the amount so given, and the plan for utilising the same?

**Shri T. T. Krishnamachari:** If the hon. Member puts down a question, I shall certainly answer.

#### ILLICIT EMIGRATION TO CEYLON

\*141. **Shri S. N. Das:** Will the Prime Minister be pleased to state:

(a) the total number of persons found attempting to emigrate to Ceylon in contravention of the law in the year 1953;

(b) what is the number of persons who were prosecuted and the number convicted and punished; and

(c) whether there has been a decrease in attempts of this nature as compared with the last year?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) 1,340.

(b) All these persons were prosecuted, and they were in most cases, convicted.

(c) Yes.